

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Application No. 381 of 2013 (SZ) (THC)
(W.P (C) No. 17840 of 2012, High Court of Kerala, Ernakulam)**

Applicant(s)
Abdul Rahiman, Chelakulam,
Vengola-683554 and another

Vs. Respondent(s)
M/s. Kitex Garments Limited
Kizhakkambalam, Aluva
and 7 others.

Legal Practitioners for Applicant(s)
M/s. R.Sreerangan,
M. Balakrishnan and
G. Sankar

Legal practitioners for respondent(s)
Shri. Babu Joseph Kuruvathuzha
for R-1
Shri. Thomas Geeverghese for R-2
Mrs. Rema Smrithi for R-3 and R-8
Smt. Suvitha A.S., for R-4 to R-7

Note of the Registry	Orders of the Tribunal
Order No. 5	<p>Date: 5th October, 2017</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>The application is listed for final arguments.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 30.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>